

The rest of the time is entirely devoted to official work. If the hon. Minister himself wants to give an explanation regarding this to clear up any doubts that might arise, I have no objection; I will call on him. If he is not willing to do so, I will pass on to other matters.

Shri Punnoose: On a point of order. The question is there in the list. So the Minister is bound to give answers to questions. So the question is whether you give permission or not. If you give permission....

Mr. Speaker: I do not give permission. I cannot extend the time. The first hour alone is devoted to answering questions. Whatever questions are reached, they are answered. The rest of the answers are laid on the Table of the House for information. The rest of the time is entirely at the disposal of the Government for official business. If the Minister himself thinks that he must give an explanation or clear up certain doubts, then it is his look out. I cannot ask him to do so.

Shri S. M. Banerjee: The statement is not quite clear.

The Minister of Commerce and Industry (Shri Morarji Desai): If the hon. Member wants any explanation or any information afterwards, if he asks, we will certainly supply them afterwards.

Mr. Speaker: We will pass on to the next item.

WRITTEN ANSWERS TO QUESTIONS

Copper and Brass Metal Works, Kumbakonam (Madras)

*1230. **Shri Elayaperumal:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount allotted during the year 1956-57 to the Copper and Brass Metal Works in Kumbakonam, Tanjore District, Madras State;

(b) how many workers have been benefited from this factory so far; and

(c) how many Scheduled Caste workers have been selected for this kind of work?

The Minister of Industry (Shri Manubhai Shah): (a) Departmental scheme of the Madras Government for a servicing Centre for the Development of Brassware industry at Kumbakonam was sanctioned in 1956-57. A loan of Rs. 5,63,046 was sanctioned for the scheme in 1956 and 50% thereof amounting to Rs. 2,81,523 was released to the State Government.

(b) and (c) The Centre has not yet started functioning.

Coal Mines Bonus Scheme

*1231. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) at what stage is the proposal to amend the Coal Mines Bonus Scheme with regard to removal of attendance qualification for eligibility; and

(b) the reasons for the delay thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The matter is under examination.

Indo-U.S.A. Trade

*1239. **Shri Heda:**
Shri Shivnanjappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) how is our balance of trade with the U.S.A. for the last 3 years;

(b) the reasons for decrease in our exports to the U.S.A.; and

(c) the steps taken for improving the position?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 71].